

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4066  
ANSWERED ON:18.08.2000  
PROJECTS FINANCED BY IIBI IDBI AND IFCI  
PAWAN KUMAR BANSAL

**Will the Minister of FINANCE be pleased to state:**

- (a) the number of first-generation entrepreneur projects financed by IIBI, IDBI and FCI and the scheduled banks during each of the last three years, State-wise;
- (b) the time taken in the sanction and disbursement of the loans;
- (c) whether non-conformity to the stipulated norms for sanction of loans has led to industrial sickness in large number of cases; and
- (d) if so, the steps taken/proposed to be taken to remedy the situation ?

**Answer**

THE MINISTRY OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL) :

(a) and (b) Industrial Development Bank of India (IDBI) has financed 50 projects during 1997-98, 39 projects 1998-99 and 40 projects in 1999-2000 of first-generation entrepreneur. Industrial Investment Bank of India (IIBI) has financed 6 projects in 1997-98, 4 projects in 1998-99 and none in 1999-2000 of first-generation entrepreneur. IFCI Ltd. has reportedly have not financed any project promoted by first generation entrepreneur during the last three years. The State-wise break-up of projects sanctioned by IDBI and IIBI the last three years is enclosed.

The normal time taken for sanction of loan for projects is between two to three months. Disbursements depend upon execution of necessary documents and fulfilment of requisite conditions.

(c) No, Sir.

(d) RBI has issued detailed guidelines to banks for rehabilitation of sick SSI units which are found potentially viable. The State level Inter-Institutional Committee (SLIIC) has also been set up in each State to deal with the problems of coordination for rehabilitation of sick SSI units.